

## Form-83

(Reporting of loan agreement details under Foreign Exchange Management Act, 1999)

To be submitted in duplicate by the borrower to designated Authorised Dealer (AD) for all categories and any amount of external commercial borrowing (ECB). After examining conformity with the extant ECB guidelines, the AD may provide requisite details in Part F of the Form and forward one copy (*within 7 days from the date of signing loan agreement between borrower and lender*) for allotment of Loan Registration Number (LRN) to:

The Director  
Balance of Payments Statistics Division  
Department of Statistics and Information Management (DSIM)  
Reserve Bank of India  
C-8-9 Bandra-Kurla Complex  
Mumbai – 400 051  
Contact numbers 022-26572513 and 022-26573612

| <b>Agreement Details (To be filled by borrowers of External Commercial Borrowings)</b> |                |  |                 |  |  |  |  |  |  |  |
|--|----------------|--|-----------------|--|--|--|--|--|--|--|
| <i>ECB under</i> (Tick one) >>   | Approval Route |  | Automatic Route |  |  |  |  |  |  |  |
| <b>In case of Approval Route</b>   |                |  |                 |  |  |  |  |  |  |  |
| No. and Date of RBI-FED approval:<br>(attach copy of approval letter)                  |                |  |                 |  |  |  |  |  |  |  |
| Loan Key Number (allotted by RBI)  |                |  |                 |  |  |  |  |  |  |  |
| Earlier Loan Registration No. (Applicable only for Revised Form-83)                    |                |  |                 |  |  |  |  |  |  |  |

| <b>Part A: Borrower details</b>  |   |   |
|--|---|---|
| Name and address of the Borrower (in BLOCK letters)<br><br><br><br><br><br>Registration Number given by the Registrar of Companies:<br><br>PAN Number of Company:<br><br>Business Activity:<br><br>Contact Official's Name:<br>Designation:<br><br>Phone No. :<br>Fax No. :<br>E-mail ID :<br>(No item should be left blank) | <b>Borrower Category (Tick one)</b><br>Public Sector <input type="checkbox"/> Private Sector <input type="checkbox"/>   |   |
|  | <b>Detailed Category (Tick one)</b><br>Corporate - Manufacturing <input type="checkbox"/><br>Corporate - Infrastructure <input type="checkbox"/><br>Corporate –Service Sector - (Hotels, Hospitals and Software) <input type="checkbox"/><br>Corporate – Service Sector – (Other than Hotels, Hospitals and Software) <input type="checkbox"/>  |   |
|  | <b>Bank</b><br>Financial Institution (other than NBFC) <input type="checkbox"/><br>NBFC- IFC <input type="checkbox"/> Reg. No. <input type="text"/><br>NBFC- MFI <input type="checkbox"/> Reg. No. <input type="text"/><br>NBFC- Others <input type="checkbox"/> Reg. No. <input type="text"/><br>Non-Government Organization (NGO) <input type="checkbox"/><br>Micro Finance Institution (MFI) <input type="checkbox"/><br>Others (Specify) <input type="text"/> |   |
|  | <b>Part B: Lender details</b>   |   |
|  | Name and address of the lender/ lessor /foreign supplier (in BLOCK letters)<br><br><br><br><br><br>Country:<br>E-mail ID :<br><br>(No item should be left blank)  | <b>Lender Category (Tick one)</b><br>Multilateral Financial Institution <input type="checkbox"/><br>Foreign Government (Bilateral Agency) <input type="checkbox"/><br>Export Credit Agency <input type="checkbox"/><br>Indian Commercial Bank branch abroad <input type="checkbox"/><br>Other Commercial Bank <input type="checkbox"/><br>Supplier of Equipment <input type="checkbox"/><br>Leasing Company <input type="checkbox"/><br>Foreign Collaborator / Foreign Equity Holder <input type="checkbox"/><br>International Capital Market <input type="checkbox"/><br>Regional Financial Institution <input type="checkbox"/><br>Government Owned Development Financial Institution <input type="checkbox"/><br>Others (Specify) <input type="text"/> |

|  |                              |   |                            |                    |                               |                   |        |   |          |
|--|------------------------------|---|----------------------------|--------------------|-------------------------------|-------------------|--------|---|----------|
| Details of foreign equity holding of the lender in the borrower company:<br>(a) Share in paid-up equity of the borrower (%)                        |                              |   |                            |                    | (b) Amount of paid-up capital |                   |        |   |          |
| ECB-Liability: equity ratio in case of borrowings above USD 5 million from foreign equity holder :   |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Part C: Loan Details</b>  |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Loan Agreement Date</b> (YYYY/MM/DD)  |                              |   |                            |                    | /                             |                   |        | / |          |
| <b>Effective Date of the Loan</b>  |                              |   |                            |                    | /                             |                   |        | / |          |
| <b>Last Date of Disbursement</b>   |                              |   |                            |                    | /                             |                   |        | / |          |
| <b>Maturity Date</b> (Last payment date)   |                              |   |                            |                    | /                             |                   |        | / |          |
| <b>Grace Period</b> (if in agreement)  | Years                        |   |                            |                    | Months                        |                   |        |   |          |
| <b>Currency Name</b><br>1.<br>2.<br>3.   |                              |   |                            |                    | <b>Currency Code (SWIFT)</b>  |                   |        |   |          |
| <b>Amount</b> (in Foreign Currency)<br>1.<br>2.<br>3.  |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Equivalent Amount</b> (in US Dollars)<br>(as on date of this form)  |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Proposed Bifurcation of the amount</b><br>(in loan currency)  | Foreign Currency Expenditure |   |                            |                    | Rupee Expenditure             |                   |        |   |          |
| <b>Hedging details</b> (Tick one)  | Currency Swap                |   |                            | Interest Rate Swap |                               |                   | Others |   | Unhedged |
| <b>In case options are provided in the loan agreement</b> (tick in the appropriate box)  |                              |   |                            |                    |                               |                   |        |   |          |
| Call Option  |                              | ___ per cent of Debt  | Can be executed after date |                    |                               |                   | /      |   | /        |
| Put Option   |                              | ___ per cent of Debt  | Can be executed after date |                    |                               |                   | /      |   | /        |
| <b>Name and address of the Guarantor</b> (in Block letters)  |                              |   |                            |                    |                               |                   |        |   |          |
| Contact Official's Name:   |                              |   |                            |                    |                               |                   |        |   |          |
| Designation :  |                              |   |                            |                    |                               |                   |        |   |          |
| Phone No.:   |                              |   | Fax No.:                   |                    |                               | E-mail id:        |        |   |          |
| Guarantee Status Code (as per Box 1):  |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Borrowing Purpose Code</b> (as per Box 2):<br>(In case of multiple purpose, give break up of amount to be utilised under each purpose as Annex) |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Project Details:</b>  |                              |   |                            |                    |                               |                   |        |   |          |
| <b>If import</b> , specify the Country of import (if more than one country, attach details as Annex):  |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Economic Sector/ Industry Code</b> (See Box-3)  |                              |   |                            |                    |                               |                   |        |   |          |
| <b>Type of ECB</b> (Tick in appropriate box)   |                              |   |                            |                    |                               |                   |        |   |          |
| 1. Buyers' Credit  |                              | 2. Commercial Loan / Syndicated Loan<br>(attach sheet for percentage distribution among lenders)                                    |                            |                    |                               |                   |        |   |          |
| 3. Suppliers' Credit   |                              | 4. Export Credit from Bilateral Sources   |                            |                    |                               |                   |        |   |          |
| 5. Line of Credit  |                              | 6. Securitized Instruments (Bonds, CP, FRN, etc.)   |                            |                    |                               |                   |        |   |          |
| 7. Financial Lease   |                              | 8. FCCB, FCEB, Non-Convertible Preference Shares, Optionally Convertible Preference Shares, Partially Convertible Preference Shares |                            |                    |                               |                   |        |   |          |
| 9. Refinancing of old ECBs   |                              |   |                            |                    |                               |                   |        |   |          |
| LRN of the old ECB:  |                              |   | Approval No.               |                    |                               | Date of Approval: |        |   |          |
| Amount refinanced:   |                              |   | Reason:                    |                    |                               |                   |        |   |          |
| 10. Others (Specify)   |                              |   |                            |                    |                               |                   |        |   |          |

| <b>Interest Payment Schedule</b>   |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|--|--------------------------|----------|---------------------------------------|-------------------------------------|-----------------------------------|--|------------|---|--|--|-------------------------|
| First Payment Date   |                          |          |                                       |                                     | /                                 |  |            | / |  |  | No.of payments per year |
| Fixed Rate   |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| Floating Rate  | Base with currency       |          | Margin                                |                                     | Cap Rate                          |  | Floor Rate |   |  |  |                         |
| <b>Drawdown Schedule</b>   |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| Tranche No.  | Date* (YYYY-MM-DD)       | Currency | Amount                                | If more than one equal installment# |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       | Total No. of drawals                | No. of drawals in a calendar year |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| <p>* 1. In case of import of goods or services, date of import is to be furnished against date of drawdown.<br/> 2. In case of financial lease, date of acquisition (import) of the goods is to be mentioned as date of drawdown.<br/> 3. In case securitised instruments, date of issue has to be shown as date of drawdown.<br/> 4. In case of more than one equal drawdown transactions are shown in a row, the first date of transaction should be mentioned.<br/> # If drawdown is in unequal installments, details should be given in Annex.</p> |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| <b>Principal Repayment Schedule</b>  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| Date (YYYY-MM-DD)  | Currency                 | Amount   | If more than one equal installments # |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          | Total No. of payments                 | No. of payments in a calendar year  |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| # If repayment is in unequal instalments, details should be given in Annex.  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| <b>Part D: Other Charges</b>   |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| Specify Nature of charge   | Expected Date of Payment | Currency | Amount                                | In case of multiple equal payments  |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       | No. of payments in a year           | Total number of payments          |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| Penal Interest for late payments   |                          | Fixed    | % or Base:                            | Margin:                             |                                   |  |            |   |  |  |                         |
| Commitment Charges   |                          |          | % per annum of:                       | % of Undrawn Amount:                |                                   |  |            |   |  |  |                         |
| <b>Part E: Details of ECB already availed (not applicable for the first-time borrower)</b>   |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
| Year   | Loan Reg.No. (LRN)       | Currency | Amount of Loan                        |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          | Principal (as per agreement)          | Disbursed so far                    | Net outstanding (Principal)       |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |
|  |                          |          |                                       |                                     |                                   |  |            |   |  |  |                         |

We hereby certify that the particulars given above are true and correct to the best of our knowledge and belief and no material information has been withheld and/or misrepresented. Furthermore, the ECB is in compliance with the extant ECB guidelines.

Place: \_\_\_\_\_

\_\_\_\_\_  
(Signature of the Authorised Official of the Company)

Date: \_\_\_\_\_ Stamp

Name: \_\_\_\_\_ Designation: \_\_\_\_\_

Place: \_\_\_\_\_

\_\_\_\_\_  
(Signature of Company Secretary/ Chartered Accountant)



### **Instructions for Submitting Form 83**

1. All dates should be in the format YYYY/MM/DD (*e.g.*, 2012/01/21 for January 21, 2012).
2. No item should be left blank. In case, any item is not applicable, write 'N.A.' against it.
3. If space is not sufficient for giving full details against any item, separate sheet(s) may be attached to the Form and serially numbered as Annex. Each such Annex should be certified by both the borrower and AD.
4. The borrower should give a brief description of his business activity (whether in manufacturing/ trade/ provide services etc.) for the AD's use.
5. Before forwarding the Form to the Reserve Bank of India, AD must ensure that the form is complete in all respects and scrutinise all the related original documents at its end. Incomplete Forms are liable to be rejected/returned by RBI to AD.
6. Firms/ companies obtaining sub-loans through DFIs/ FIs/ banks/ NBFCs etc. should not complete this form but approach the concerned financial institutions directly for reporting.
7. Following codes are for use in filling Part C of the Form:

| <b>Box I: Guarantee Status Code</b> |      |   |
|-------------------------------------|------|---|
| Sr.No.                              | Code | Description                                   |
| 1                                   | GG   | Govt. of India guarantee                      |
| 2                                   | CG   | Public Sector guarantee                       |
| 3                                   | PB   | Public Sector Bank guarantee                  |
| 4                                   | FI   | Financial Institution guarantee               |
| 5                                   | MB   | Multilateral/ Bilateral Institution guarantee |
| 6                                   | PG   | Private Bank guarantee                        |
| 7                                   | PS   | Private Sector guarantee                      |
| 8                                   | MS   | Mortgage of assets/ security                  |
| 9                                   | OG   | Other guarantee                               |
| 10                                  | NN   | Not guaranteed                                |

| <b>Box II: Borrowing Purpose Code</b> |      |   |
|---------------------------------------|------|---|
| Sr.No.                                | Code | Description   |
| 1                                     | IC   | Import of capital goods                             |
| 2                                     | RL   | Local sourcing of capital goods (Rupee expenditure) |
| 3                                     | SL   | On-lending or sub-lending                           |
| 4                                     | RF   | Refinancing of earlier ECB                          |
| 5                                     | NP   | New Project   |
| 6                                     | ME   | Modernisation/Expansion of existing units           |
| 7                                     | PW   | Power   |
| 8                                     | TL   | Telecommunication                                   |
| 9                                     | RW   | Railways  |
| 10                                    | RD   | Roads   |
| 11                                    | PT   | Ports   |
| 12                                    | IS   | Industrial Parks                                    |
| 13                                    | UI   | Urban infrastructure                                |
| 14                                    | OI   | Overseas investment in JV/ WOS                      |
| 15                                    | DI   | PSU Disinvestment                                   |
| 16                                    | TS   | Textile/Steel Restructuring Package                 |
| 17                                    | MF   | Micro Finance activity                              |
| 18                                    | OT   | Others (specify)                                    |
| 19                                    | ER   | Mining, Exploration and Refining                    |
| 20                                    | CS   | Cold storage or cold room facility                  |
| 21                                    | CI   | Interest during construction                        |
| 22                                    | RR   | Refinancing of rupee loans                          |
| 23                                    | RB   | Redemption of FCCBs                                 |

| <b>Box 3: Industry Code</b>                   |   |             |
|---|---|-------------|
| <b>Industry group name</b>                    | <b>Industry description</b>                   | <b>Code</b> |
| Plantations (100)                             | Tea   | 111         |
|   | Coffee  | 112         |
|   | Rubber  | 113         |
|   | Others  | 119         |
| Mining (200)                                  | Coal  | 211         |
|   | Metal   | 212         |
|   | Others  | 219         |
| Petroleum & petroleum products manufacturing  |   | 300         |
| Agricultural products (400)                   | Food  | 411         |
|   | Beverages                                     | 412         |
|   | Sugar   | 413         |
|   | Cigarettes & Tobacco                          | 414         |
|   | Breweries & distilleries                      | 415         |
|   | Others  | 419         |
| Textile products (420)                        | Cotton textile                                | 421         |
|   | Jute & coir goods                             | 422         |
|   | Silk & rayon                                  | 423         |
|   | Other textile                                 | 429         |
| Transport equipment (430)                     | Automobiles                                   | 431         |
|   | Auto accessories & parts                      | 432         |
|   | Ship building equipments & stores             | 433         |
|   | Railway equipment & stores                    | 434         |
|   | Others  | 439         |
| Machinery & tools (440)                       | Textile machinery                             | 441         |
|   | Agricultural machinery                        | 442         |
|   | Machine tools                                 | 443         |
|   | Others  | 449         |
| Metal & metal products (450)                  | Ferrous (iron & steel)                        | 451         |
|   | Non-ferrous                                   | 452         |
|   | Special alloys                                | 453         |
|   | Others  | 459         |
| Electrical electronic goods & machinery (460) | Electrical goods                              | 461         |
|   | Cables  | 462         |
|   | Computer hardware & computer based systems    | 463         |
|   | Electronic valves, tubes & others             | 464         |
|   | Others  | 469         |
|   | Chemicals & Allied products (470)             | Fertilizers |
|   | Dyes & dyes stuff                             | 472         |
|   | Medicines & pharmaceuticals                   | 473         |
|   | Paints & varnishing                           | 474         |
|   | Soaps, detergents, shampoos, shaving product  | 475         |
|   | Others  | 479         |
| Others of manufacturing (480)                 | Cement  | 481         |
|   | Other Building Materials                      | 482         |
|   | Leather and leather products                  | 483         |
|   | Wood products                                 | 484         |
|   | Rubber goods                                  | 485         |
|   | Paper & paper products                        | 486         |
|   | Typewriters & other office equipment          | 487         |
|   | Printing & publishing                         | 488         |
|   | Miscellaneous                                 | 489         |
| Trading                                       |   | 500         |
| Construction & turn-key projects              |   | 600         |
| Transport                                     |   | 700         |
| Utilities (800)                               | Power generation, transmission & distribution | 811         |
|   | Others  | 812         |
| Banking sector                                |   | 888         |
| Services (900)                                | Telecommunication services                    | 911         |

|                                   |  |     |
|-----------------------------------|--|-----|
|                                   | Software development services                | 912 |
|                                   | Technical engineering & consultancy services | 913 |
|                                   | Tours & travels services                     | 914 |
|                                   | Cold storage, canning & warehousing services | 915 |
|                                   | Media advertising & entertainment services   | 916 |
|                                   | Financial services                           | 917 |
|                                   | Transport services                           | 919 |
|                                   | Others                                       | 950 |
| Others (not elsewhere classified) |  | 999 |